

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. C.P. (IB)/435(MB)2021

IN THE MATTER OF

KAY BEE FOUNDRY SERVICES PRIVATE LIMITED ... Petitioner

Vs

BARAMATI ENGINEERING PVT LTD ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: None present.

For the Respondent: CS IP Sandeep Kulkarni (VC)

ORDER

None for the Petitioner. In view of the fact that the CP has been pending since 2021 and none has appeared today also on behalf of the Petitioner. Accordingly, the CP is **dismissed** for non-prosecution.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/